## GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:3677
ANSWERED ON:03.09.2012
COMBAT AIRCRAFT
Kumar Shri Kaushalendra;Ramasubbu Shri S.;Swamygowda Shri N Cheluvaraya Swamy

## Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government proposes to buy 126 fighter aircraft for the Indian Air Force;
- (b) if so, the details thereof and scheduled of their induction in the Air Force;
- (c) whether irregularities are committed in the acquisition of the said aircraft;
- (d) if so, the details thereof and whether any probe is ordered in this regard;
- (e) if so, the details thereof and the action taken by the Government in this regard; and
- (f) the steps taken to prevent such incidents in future and to ensure transparency in the defence deals?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

- (a) & (b): Yes, Madam. The proposal for procurement of the Medium Multi-Role Combat Aircraft (MMRCA) for the Indian Air Force (IAF) is presently at the stage of commercial discussions. The proposal is being progressed in accordance with the provisions of Defence Procurement Procedure.
- (c) No, Madam.
- (d) & (e) Does not arise.
- (f) All Capital procurements are processed as per the Defence Procurement Procedure (DPP), which ensures conformity to the highest standards of transparency, probity and public accountability.